

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting order is hereby made in official exigency with immediate effect:

S. No.	Name & EC	From	To
1	Sh. Sandeep Kumar E.C.: 12779917	JJA in Office Pool. Admn.- H. Central. THC, Delhi	Asst. Ahlmad in the Court of Sh. Anurag Thakur. ACMM, Special Act. Central, THC, Delhi

Note: 1. Ms. Poonam, JJA/Asstt Ahlmad in the Court of Sh. Anurag Thakur, Ld. ACMM (Special Acts), Central, THC, Delhi is directed to report in Office Pool. Admn. II, Central on joining from Maternity Leave/CCL.

2. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

*Girish Kathpalia*  
27.9.22

(Girish Kathpalia)

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No. 76259-209 P&T, Admn-II HQs Delhi/2022

Dated, Delhi the 27 SEP 2022

Copy forwarded for information and necessary action to:

1. The L.d. Officer concerned.
2. The Personal Office of the L.d. Principal D&SJ (HQs), THC, Delhi.
3. The DDOs, Accounts Branches Central for necessary action as per rules.
4. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
5. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
6. The officials concerned for compliance.

*Balbir Singh Shalar*  
27/9/22

(Balbir Singh Shalar)

Administrative Officer (Judl.)  
Admn.-II (HQs), THC, Delhi

(H.S.)

KATHOL

(27)